IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI SPECIAL BENCH

(IB)-108(PB)/2017

IN THE MATTER OF:

Sanjay Bagrodia

.... APPLICANT / PETITIONER

Vs

Sathyam Green Power Pvt. Ltd.

RESPONDENT

SECTION:

Under Section 9 of Insolvency & Bankruptcy Code, 2016

Order delivered on 16.02.2018

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR HON'BLE PRESIDENT

DEEPA KRISHAN HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner(s):-

Mr. Anush Raajan, Advocate

For the Respondent(s):-

Mr. Uddyam Mukherjee, Advocate

ORDER

C.A. No. 135(PB)/2018

Notice of the application.

Mr. Uddyam Mukherjee, learned counsel for the non applicant accepts notice.

There is agreement between the parties that the matter C.P. (IB)-108(PB)/2017 be listed for hearing on 09.03.2018 before the Principal Bench (Regular).

(M. M. KUMAR) PRESIDENT

(DEEPA KRISHAN) MEMBER (TECHNICAL)